

ACT No. XI OF 1942.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 14th
March, 1942.)

An Act to extend the date up to which certain duties characterised as protective in the First Schedule to the Indian Tariff Act, 1934, shall have effect.

WHEREAS it is expedient to extend the date up to which certain duties characterised as protective in the First Schedule to the Indian Tariff Act, 1934, shall have effect ;

XXXII of
1934.

It is hereby enacted as follows :—

1. This Act may be called the Protective Duties Short title, Continuation Act, 1942.

XXXII of
1934.

2. In the First Schedule to the Indian Tariff Act, 1934, in Items Nos. 10 (1), 11 (1), 17, 43, 44, 44 (1), 46, 46 (1), 47, 47 (1), 47 (6), 48, 48 (1), 48 (3), 48 (4), 48 (5), 48 (7), 48 (9), 48 (10), 49 (5), 51 (2), 51 (3), 61 (5), 63 (2), 63 (3), 63 (6), 63 (9), 63 (10), 63 (12), 63 (15), 63 (17), 63 (19), 63 (20), 63 (21), 63 (25), 63 (27) and 74, for the entry or entries in the seventh column " March 31st, 1942 " the entry or entries " March 31st, 1944 " shall be substituted.

Amendment of
the First
Schedule, Act
XXXII of
1934.

XIII of 1932.

3. In section 3 of the Sugar Industry (Protection) Act, 1932, for the figure " 1942 " the figure " 1944 " shall be substituted.

Amendment of
section 3, Act
XIII of 1932.

Price anna 1 or 1½d.

GIPD—S1—1391LD—9-5-42—4,000.